

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

109. IA/1742/2024 C.P. (IB)/326(MB)2021

**IN THE MATTER OF**

Satec Envir Engineering (India) Private Limited

... Petitioner

Vs

Renaissance Corporation Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 18.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. ANU JAGMOHAN SINGH,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Kanishka Prasad (VC)

For the Respondent:

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**ORDER**

Adjourned to **26.04.2024.**

Sd/-  
ANU JAGMOHAN SINGH  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/